whether run by the Central Government, the State Government, local bodies or by any other person shall immediately, provide the first-aid or medical treatment, free of cost, to the acid attack victims of any offence covered under Sec. 326A, 376, 376A, 376B, 376C, 376D or 376E of the Indian Penal Code, and shall immediately inform the police of such incident. The Hon'ble Supreme Court has directed the Government to form a streamlined mechanism particularly with regard to the payment of the hospitalization, medical treatment, etc. in consultation with the States/UTs to the acid attack victims.

Crimes against children

- 993. SHRIMATI AMBIKA SONI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the details of cases of crimes against children reported during last two years across the country;
- (b) whether it is a fact that crimes against children in the country is on increase; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) As per information available with the National Crime Records Bureau (NCRB), a total of 33,052 cases, 38,172 cases and 58,224 cases were registered under crime against children during 2011-2013 respectively, showing an increasing trend. State/UT wise cases registered, cases charge sheeted, cases convicted, persons arrested, persons chargesheeted and persons convicted, under crime committed against children during 2011-2013 and provisional data of 2014 is provided in the following link.

http://mha1.nic.in/par2013/par2015-pdfs/PQ-BS-993-CAC-6H-2011-13-Ann-I_020315.pdf http://mha1.nic.in/par2013/par2015-pdfs/PQ-BS-993-MCS-CAC-2014-Ann-II 020315.pdf

Modernisation scheme of Delhi Police

994. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total amount allocated, released and utilized under modernisation scheme of Delhi Police during last three years;
- (b) the reasons for delay in implementation of the Intelligent Traffic System and utilization of Cyber highway by Delhi Police; and

Unstarred Questions

(c) the steps taken by Government for modernisation of communication network of Delhi Police in a planned and time bound manner?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) Government of India has approved ₹ 275.08 Crore for the Plan Scheme for Modernisation of Traffic and Communication Network of Delhi Police during the Twelfth Five Year Plan. Out of which, Delhi Police has spent a sum of ₹ 20.34 Crore in the year 2012-13, ₹ 25.72 Crore in 2013-14 and ₹ 8.95 Crore in 2014-15 (upto 31.01.2015).

The Cyber Highway has been established in 243 locations during the Eleventh Five Year Plan at a cost of around ₹ 24 crore through M/s MTNL as per the agreement. As regards delay in implementation of the Cyber Highway project, Delhi Police has reported that the delay in commissioning was due to not getting permission for digging and for laying Optical Fibre Cable (OFC) from the civic agencies in time due to CWG 2010. The Cyber Highway scheme is continued in the Twelfth Five Year Plan for carrying out necessary up-gradation and expansion. For this purpose, an amount of ₹ 46.30 crore (out of ₹ 275.08 crore referred above) has been allocated for developing Traffic and Communication Network in NCR/Mega Cities and Model Traffic System.

In addition to the above plan scheme, a non-plan scheme 'Police Modernization Scheme for UTs' (PMSUT) was implemented from 2006-07 to 2012-13 and the scheme expired on 31st March, 2013. The total amount allocated and released/ utilized under the scheme by Delhi Police during the years 2011-12 and 2012-13 is as under:-

Year	Budget allocation	Funds released/utilized
	(₹ in Crore)	(₹ in Crore)
2011-12	102.40	96.78
2012-13	100.00	63.48

When the extension of PMSUT was processed, on the advice of Ministry of Finance, building infrastructure had been excluded from PMSUT and 'Safe City Project' has been included for all the UTs. One of the components of the 'Safe City Project' for Delhi is "Intelligent Traffic System". The same is at conceptual stage.

Bringing more districts under anti-maoist scheme

995. SHRI RITABRATA BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government wants to bring in more districts under the anti-Maoist scheme; and
 - (b) if so, the details thereof?